## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 807/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Barclays Technology Centre India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME 1. Tapan Deshpande DESIGNATION

SIGNATURE

LOCYPIL AMARCHAND MANGALDAS

ADV. FOR PETITIONER.

ORDER CSP 805/230-232/NCLT/MB/MAH/2017 CSP 807/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 2.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 805/(MAH)/2017

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SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Barclays Shared Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

Tapan Deshpande Advocate

LOCYPIL AMARCHAND MANGALDAS ADV. FOR PETITIONER

ORDER CSP 805/230-232/NCLT/MB/MAH/2017 CSP 807/230-232/NCLT/MB/MAH/2017

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B.S.V. PRAKASH KUMAR

Member (Judicial)